Annexure 8														
Name of the Corporate  Debtor		HYFLUX ENGINEERING (INDIA) PRIVATE LIMITED {CIN U41000TN2005PTC058429} CP(IB)/3(CHE)/2023			Date of Commend ement of CIRP					List of Creditors as on			21st May 2024	
	Debtoi	CI (ID)/ S(CITE)		PERATIONA	ATIONAL CREDITORS (other than Workmen and Employees and Government Dues)							JII	213t Way 2024	1
														(Amount in ₹
Sl.No.	Name of creditor	Details of o	laim received	Details of claim admitted										
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of	Amount covered by security interest	Amount covered by guarantee	related	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if
1	Hyflux Membrane Manufacturing (S) Pte Ltd , Singapore	15thMay 2024	20,51,65,016.33	0	Operational creditor	C		Yes			0.00		20,51,65,016.33	Documents for justification of claim not received
	Hyflux Ltd	15thMay 2024	8,02,74,304.35		Operational creditor	C		Yes			0		8,02,74,304.35	1
			28,54,39,320.68										28,54,39,320.68	